

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4858
ANSWERED ON:02.09.2011
HOSTELS FOR ST STUDENTS
Jakhar Shri Badri Ram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there is shortage of hostels for Scheduled Tribe students in the country;
- (b) if, so, the details thereof;
- (c) the number of proposals received, sanctioned and pending with the Union Government for setting up/construction of hostels for Scheduled Tribe girls and boys during each of the last three years and the current year, State-wise, year-wise;
- (d) the details of follow-up action taken thereon; and
- (e) the funds sanctioned, released and utilized by the State Governments during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b) : A Centrally Sponsored Scheme of "Hostels for ST girls and boys" is being implemented by the Ministry under which grant-in-aid is released to State Governments/UT Administrations and Universities for construction of hostel buildings based on proposals sent by the States/UTs/Universities according to their requirement of such hostels. The details of funds released under the scheme during the last three years and current financial year to various States/UTs/Universities for enhancement of hostels facilities for ST students in the country is given at Annexure-1

(c) & (d): The receipt of proposal from the State Governments/UT Administrations/Universities for grant of funds under the scheme is an ongoing and continuous process. Funds are released only if the proposals are complete in all respects including utilization certificates and physical progress report of funds released earlier and subject to availability of funds in a particular year. At the end of a particular financial year proposals received during that particular year lapse. The State/UT/University has to revalidate the proposal for the next financial year. The details of proposals which were complete in all respect during the last three years and funds for which were released as per availability of funds under the scheme during the last three years and current year (State-wise) are given in Annexure-1. The details of proposals received from different State Governments/UT Administrations/Universities during the current financial year are at Annexure-2.

(e) : The details of funds sanctioned and released during the last three years and current year and utilization thereof by States/UTs/Universities is at Annexure-3.